GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:6853 ANSWERED ON:07.05.2010 SUPPLY OF GAS Jeyadural Shri S. R.;Muttemwar Shri Vilas Baburao;Nishad Capt.(Retd.) Jainarayan Prasad;Owaisi Shri Asaduddin;Rathod Shri Ramesh;Singh Shri Sushil Kumar;Sudhakaran Shri K.

Will the Minister of POWER be pleased to state:

(a) whether the National Thermal Power Corporation Limited (NTPC) has signed an agreement with the Reliance Industries Limited (RIL) for the supply of gas to its power projects;

(b) if so, whether gas is being supplied to the NTPC's power projects as per the agreement signed;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the remedial measures taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (d) : NTPC has signed Gas Sale Purchase Agreements with M/s. RIL / M/s. NIKO for the period upto 31.03.2014 for supply of 1.81 MMSCMD KG D6 gas for existing National Capital Region (NCR) stations at Empowered Group of Ministers (EGOM's) approved price, without prejudice to NTPC vs. RIL court case in Bombay High Court pertaining to gas supplies for Kawas and Gandhar expansion projects. In line with the agreements, the gas supplies are being made by M/s. RIL / M/s. NIKO to NTPC's existing NCR stations.

As regards contract for supply of gas to NTPC's Kawas and Gandhar expansion projects, for which RIL had acknowledged LOI but did not sign GSPA, NTPC filed a suit in the High Court of Bombay in December, 2005 against RIL for specific performance of the said contract and the matter is presently sub-judice.